

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No. 269/252/ND/2018**

**In the matter of:**

M/s. Quantum Direct (India) Pvt. Ltd.  
Vs.

**....Appellant**

ROC & Another

**....Respondent**

**Under Section: 252**

**Order delivered on 25.07.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

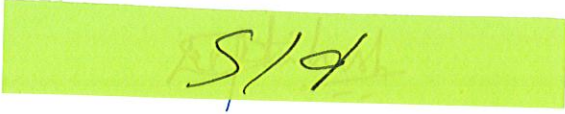
For the Appellant  
For the ROC  
Stg. Counsel for ITD

: Ms. Anu Kadian, CS  
: Mr. Gopal Singh, DROC  
: Mr. Raghuvendra Singh &  
Mr. Balkishan Ladhanian, Adv.

**ORDER**

As per the order dated 04.07.2018 directions were given to file the affidavit which has been complied with. The learned Company Secretary further states that they have filed the relevant documents along with the affidavit. Pleadings are complete. For final hearing on 23.08.2018.

Mukesh

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**